

6

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 503/1995  
M.A. NO. 646/1996

New Delhi this the 22nd day of March, 1996.

HON'BLE SHRI S. R. ADIGE, MEMBER (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Smt. Archana Vashisht  
D/O Shri H. C. Vasisht,  
R/O B/H-52, Poorvi Shalimar Bagh,  
Delhi. ... Applicant

( By Shri S. K. Bisaria, Advocate )

-Versus-

1. Lt. Governor through  
Chief Secretary,  
Govt. of NCT of Delhi,  
5, Shammath Marg,  
Delhi.
2. Director of Education,  
Govt. of NCT of Delhi,  
Old Secretariat,  
Delhi. ... Respondents

( By Shri Raj Singh, Advocate )

O R D E R (ORAL)

Shri S. R. Adige, Member (A) —

Learned counsel for the applicant states that  
the applicant has been called for appointment and  
under the circumstance, no grievance now subsists.  
Prayer for withdrawal of the O.A. is allowed.

2. The O.A. is dismissed as withdrawn. No costs.

*A. Vedavalli*

( Dr. A. Vedavalli )  
Member (J)

*S. R. Adige*

( S. R. Adige )  
Member (A)

/as/